

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

386/252/ND/2018

In the matter of :
Shanti Explomart (P) Ltd.

.. PETITIONER

SECTION :
Under Section 252

Order delivered on 26.9.2018

Coram :
(R. Varadharajan)
HON'BLE MEMBER (JUDICIAL)
(Dr. VK Subburaj),
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor: Mr. Mukesh Sukhija, Mr. Naresh Kumar, Advocates
For the Respondent/Corporate Debtor :

For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC, Mr. Deepale Anan
St. Counsel,
Income tax Deptt

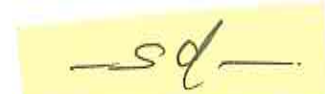
ORDER

Learned authorized representative for the appellant. Ld. Company
Prosecutor for ROC and Ld. Standing Counsel for Income tax Department are
also present. Heard.

Order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit